	(F	iling under clause (d	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Persor	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	121	1011956228	120	566237778	53.07		445718450	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	220514807	1	220514807	20.67		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	2	77503808	2	77503808	7.26		445718450		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	38832523	3	38053333	3.57		779190		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	6	384583354	3	164603658	15.43		219979696	0	<u>Annexure 9</u>
Total		133	1733390720	129	1066913384	100.00		666477336	0	